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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12387/2009 and CM Nos.12813/2009, 25575/2017 and 52811/2018

SOCIETY FOR WELFARE OF INDIAN PILOTS Petitioner

Through: Mr. Siddharth Mehra, Advocate

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anj

Ms. Anjana Gosain, CGSC with Ms. Dipika Sharma, Advocate for R-1 Mr. Mrinal Ojha, Ms. Manvi Adlakha

and Ms. Maya Ramesh, Advocates for

R-2

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+ W.P.(C) 7588/2017 and CM No.31313/2017

INDIAN PILOTS GUILD AND ANR

..... Petitioners

Through:

Ms. Neetika Bajaj, Advocate

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

AND ORS

..... Respondents

Through:

Ms. Anjana Gosain, CGSC with Ms.

Dipika Sharma, Advocate for R-1 Dr. Lalit Bhasin, Ms. Nina Gupta, Ms. Ananya Marwah and Mr. Ajay

Pratap Singh, Advocates for R-2

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+ W.P.(C) 8399/2017 and CM Nos.34571-34573/2017, 13049/2018, 20355/2018, 36083/2018

W.P.(C) 12387/2009 & conn.

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FEDERATION OF INDIAN PILOTS

..... Petitioner

Through:

Ms. Awantika Mahohar, Mr.Joseph

Pookkatt and Mr. Dhawesh Pahuja,

Advocates

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

& ANR Respondents

Through: Ms. Anjana Gosain, CGSC with Ms.

Dipika Sharma, Advocate for R-1 Mr. Arvind Nigam, Senior Advocate with Mr. Mrinal Ojha, Ms. Manvi Adlakha and Ms. Maya Ramesh,

Advocates for R-3

CORAM:

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER 06.12.2022

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At joint request, list on 17.05.2023.

Interim order, if any, to continue till the next date of hearing.

TUSHAR RAO GEDELA, J

DECEMBER 6, 2022/*yg*

W.P.(C) 12387/2009 & conn.

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